

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

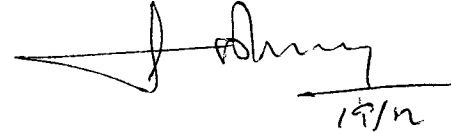
Dated: 19.12.2017

ORDER NO. 175 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 166/2017 for CESTAT Delhi** to the extent indicated below :-

On 19.12.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Service Tax Division Bench matters.

By Order


19/12

(A.Mohan Kumar)
Registrar

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Asstt. Dy. Registrar
19/12/17